

**TELECOM DISPUTES SETTLEMENT & APPELLATE TRIBUNAL
(GOVERNMENT OF INDIA)**

Room No.476, 4th Floor
Hotel Samrat, Kautilya Marg
Chanakypuri, N.Delhi-110021

No.24/2/2021-22/Admin/TDSAT/

Dated: 7th April, 2025

Notice

Hon'ble High Court of Delhi vide notification no. 10/G/Genl.-I/DHC dated 07.04.2025 has declared 14th April 2025 as a holiday, for itself and the Courts subordinate to it, on account of birthday of Dr. B.R. Ambedkar. Since Hon'ble TDSAT observes calendar of Hon'ble High Court of Delhi regarding Court Sittings, Holidays etc., the Competent Authority has decided to observe holiday on 14th April, 2025.

It is further informed that, in lieu of holiday on 14th April, 2025, the 5th July 2025 (Saturday) has been declared as a Court sitting day for this Hon'ble Tribunal.

The cases fixed for Monday, the 14th April, 2025 in this Hon'ble Tribunal shall be taken up on Tuesday, the 15th April 2025, in addition to the cases already fixed for the said date.

(Pankaj Bhasin)
Incharge Administration

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1. Registrar cum Principal Secretary
2. PS to Hon'ble Chairperson
3. PPS/PS to Hon'ble Members
4. All sections of TDSAT
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